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PART I

Orders and Notifications by the Governor of Bengal, the High Court,
Government Treasury, etc.

GOVERNMENT OF BENGAL

HOME DEPARTMENT.

Political.

NOTIFICATION.

No. 4769P.—5th September 1939.—Whereas the Governor considers it necessary and expedient that special precautions should be taken

to prevent the entry of unauthorised persons into the places described in the Schedule hereto annexed;

Now, therefore, in exercise of the power conferred by rule 7 of the Defence of India Rules made under section 2 of the Defence of India Ordinance, 1939 (Ordinance V of 1939), the Governor is pleased to declare each of the said places to be a protected place.

Schedule.

| <i>Name of Places.</i> | <i>Particulars of Places.</i> |
|--------------------------------|---|
| 1. Kidderpore Docks, Calcutta. | 1. K. P. Dock Converter station. 2. 80 foot Lock Pump House. 3. K. P. Dry Dock Pump House and Boiler rooms. 4. Transformer House for impounding pump north end of 14 berth. 5. 60 feet Lock impounding pump house. 6. 19 Berth Hydraulic Pump House. 7. 24 Berth Hydraulic Pump House. 8. Main Pump Station. 9. K. P. Dock Loco Sheds. 10. Kidderpore Dry Docks. 11. Kidderpore Loco Gates. 12. South Workshop. 13. Island Workshops. 14. North Workshops. |

| <i>Name of Places.</i> | <i>Particulars of Places.</i> |
|----------------------------------|---|
| 2. King George's Dock, Calcutta. | 1. No. 1 Sub-station. 2. No. 4 Sub-station. 3. Main pumping station for Dry Docks. 4. Loco Sheds for King George's Docks. 5. Hydraulic Pump Station. 6. King George's Dry Docks. 7. King George's Lock Gates. |

Jetties.

1. Hydraulic Pumping Station.
2. Converter Station.

3. Sub-stations of the Calcutta Electric Supply Corporation, Calcutta.

Sub-stations.

1. "Prinsep Street" Sub-station located at 85, Prinsep Street, Bowbazar police-station.
2. "Allenbury Road" Sub-station located at 2, Allenbury Road, Bhowanipore police-station.
3. "Watgunge" Sub-station located at 41/1, Watgunge Street, Watgunge police-station.
4. "Jackson Lane" Sub-station located at 7, Jackson Lane, Burrabazar police-station.
5. "Ragunandan Lane" Sub-station located at 12, Ragunandan Lane, Jorabagan police-station.
6. "Hari Ghose Street" Sub-station located at 51/1, Hari Ghose Street, Burtolla police-station.
7. "Bolai Singhi Lane" Sub-station located at 15/1, Bolai Singhi Lane, Amherst Street police-station.
8. "Gopalnagar" Sub-station located at 36, Gopalnagar Road, Alipore police-station.
9. "Convent Lane" Sub-station located at 17, Convent Lane, Entally police-station.
10. "Wellesley" Sub-station located at 48, Wellesley Street, Park Street police-station.
11. "Bracebridge Road" Switch House located at 2, Bracebridge Road, South Division Port Police.
12. "Bondel Road" Transformer House located at 84/1, Bondel Road, Ballygunge police-station.
13. "Mudiali Road" Sub-station located at 6, Lake View Road, Tollygunge police-station.
14. "Ultadanga" Sub-station located at 56, Ultadanga Main Road, Manicktolla police-station.
15. "Manicktolla" Sub-station located at 133/8, Manicktolla Main Road, Manicktolla police-station.
16. "Pran Kissen Mookerjje Road" Switch House located at 3, Pran Kissen Mookerjje Road, Chitpore police-station.

4. Gas Boosting Sub-station, 184, Lower Circular Road.

The Boosting Sub-station is in a self-contained building.

Name of Places.

5. Watgunge—Unfiltered Water Pumping Station, Calcutta.

6. Broadcasting House, 1, Garstin Place, Calcutta.

7. Bengal Telephone Company's Telephone Exchange.

8. Wireless Transmitting Station, 35/1, Paikpara Road, Cossipore, Calcutta.

9. Gas Sub-station, Alipore, 36, Diamond Harbour Road, police-station Alipore, Calcutta.

Particulars of Places.

(a) The Pumping Station is separated by a wall and lies between the following boundaries:—

North—Tolly's Nullah.

East—Wall of Station.

South—Wall of Marine Dockyard.

West—River Hooghly.

(b) The "In-take" pipes on the river are on the bank of the river.

The building is situated at 1, Garstin Place, Calcutta.

(a) *Calcutta Exchange.*

Address—8, Hare Street, Calcutta.

Boundaries—

North—By Hare Street.

South—By compound of premises No. 9, Hare Street.

East—By wall of drive to premises No. 9, Hare Street.

West—By wall of building of premises No. 7, Hare Street.

(b) *Burrabazar Exchange, Calcutta.*

Address—146, Chittaranjan Avenue, Calcutta.

Boundaries—

North—By Kala Bagan Bustee Lane.

South—By compound wall of Musjid.

East—By compound wall of premises and Kala Bagan Bustee.

West—By Chittaranjan Avenue.

(c) *Park Exchange, Calcutta.*

Address—10, Circus Avenue, Calcutta.

Boundaries—

North—By Circus Avenue.

South—By compound wall of premises 3 and 5, Beck Bagan Row.

East—By compound wall of premises 12, Circus Avenue.

West—By compound wall of premises 8, Circus Avenue.

(d) *South Exchange, Alipore, Calcutta.*

Address—8, Judges Court Road, Alipore, Calcutta.

Boundaries—

North—By Judges Court Road.

South—By compound wall of premises 1, New Road, Alipore.

East—By compound wall of premises 10, Judges Court Road.

West—By New Road, Alipore.

The area is at 35/1, Paikpara Road, and immediately north of the Talla Pumping Station compound. The area is enclosed on all sides by wire fencing.

The area is at Diamond Harbour Road and is enclosed on all sides by wire fencing separating the Sub-station from land and houses in the neighbourhood.

| <i>Name of Places.</i> | <i>Particulars of Places.</i> |
|---|--|
| 10. Narikeldanga Depot, Calcutta. | <p>“B” Depot of Burmah Shell at 57, Canal Road East, Calcutta. The area is enclosed on all sides by boundary walls of the premises.</p> |
| 11. Narikeldanga Depot, Calcutta. | <p>“A” Installation of Burmah Shell at 50 and 51/1, Canal East Road, Calcutta. The installation which lies on the east side of the Circular Canal comprises 3 areas each surrounded by boundary walls and fencing on all sides, police-station Belliaghatta.</p> |
| 12. Gas Works, 14, Canal Street, Calcutta. | <p>The area which is surrounded on all sides by a high wall is bounded on the— North—By Gas Street. South—By Road connecting Canal West Road and Harsi Street. East—By Harsi Street. West—By Canal West Road. Police-station Belliaghatta—North Suburbs.</p> |
| 13. Calcutta Electric Supply Matiabruz Generating Station, Calcutta. | <p>North—By the river Hooghly. East—By wall. South—By wall abutting on Circular Garden Reach Road. West—By wall and Canal. Police-station Garden Reach—South Suburbs.</p> |
| 14. Calcutta Electric Supply Corporation, Cossipore Generating Station, Calcutta. | <p>The area is bounded on the West by the river Hooghly and on the other sides by high surrounding walls. Police-station Cossipore—North Suburbs.</p> |
| 15. Central Telegraph Office and Regent Exchange, Calcutta. | <p>The building is on Wellesley Place and lies between the following boundaries:— North—Dalhousie Square, South. East—The Dead Letter Office building. South—Garages of the Telegraph Office. West—Wellesley Place. Hare Street police-station.</p> |
| 16. Palta Waterworks, 24-Parganas district. | Its compound wall and fencing. |
| 17. Power House, Bhatpara, 24-Parganas district. | Its compound. |
| 18. Mulajore Generating Station, 24-Parganas district. | Its own compound. |

| <i>Name of Places.</i> | <i>Particulars of Places.</i> |
|---|---|
| 19. Lillooah Carriage and Wagon Shops, Power House and Oil Stores, Howrah. | <p>Its compound wall and fencing—</p> <ol style="list-style-type: none"> 1. On the North side the boundary wall runs from the north-west corner (which is adjacent to the East Indian Railway Main Line to Delhi) due East, adjacent to a line leading to the Belur Scrap Yard. 2. On the East side, at the north-east corner, is the Power House—enclosed on 4 sides by a wall, and this Eastern boundary wall runs due South from here, to the office of the Deputy Chief Mechanical Engineer, Lillooah. 3. On the Western side, the boundary wall runs, more or less due South, parallel and adjacent to the East Indian Railway Main Line from Howrah to Delhi, and to the East of these lines. <p>At a distance of about 2,200 feet from the north-western corner this wall ceases and the boundary continues as a 8 feet tie bar palisade fencing to the southernmost gate of entry into this area.</p> <p>This gate is situated just to the North of the Lillooah station foot overbridge.</p> <p>4. From this southern gate the boundary, a brick wall, runs in a north-easterly direction to the office of the Deputy Chief Mechanical Engineer.</p> <p>The oil stores—a building with corrugated iron roof and walls about 80' x 60' in this enclosed area is on the western side about 1,200 feet from the north-western corner of the enclosed area.</p> |
| 20. Bally Seaplane Base, Howrah. | <p>North—Willingdon Bridge. East—The Hooghly River. South—G. T. Road, Panchanantala and C. C. Railway Quarters. West—Road leading to the Willingdon Bridge from the G. T. Road.</p> |
| 21. Burn and Company, Howrah | <p>North—Nityadhan Mukherji Road. East—The Hooghly River. South—Grand Foreshore Road, Foreshore Road, Rice Golas and Mallik Ghat Road. West—Strand Road.</p> |
| 22. The Asansol Municipal Pumping Station on the Damodar, Burdwan district. | |
| 23. The Raniganj Municipal Pumping Station, Asansol subdivision, Burdwan district. | |
| 24. The Disergarh Power House, Asansol subdivision, Burdwan district. | |
| 25. Seebpore Power House, Asansol subdivision, Burdwan district. | |
| 26. Explosive Magazines "J" Class in Asansol subdivision in the following places— | |
| <ol style="list-style-type: none"> (a) Disergarh (Gillanders). (b) Begunia (Shaw Wallace). (c) Kendua (Indian Iron & Steel Company). (d) Charanpur (Gillanders). (e) Parasea (Shaw Wallace). (f) 3 separate Magazines at Durgapur situated within a few yards of each other (Gillanders). | |

| <i>Name of Places.</i> | <i>Particulars of Places.</i> |
|---|--|
| 27. Gokulpur Waterworks, B. N. Railway, Kharagpur, Midnapore district. | Boundaries— North, West and South—Railway Lands. East—Railway Line. |
| 28. Telephone Main Exchange, Kharagpur, Midnapore district and Electric Supply House, Kharagpur, Midnapore district. | Boundaries— North—1st Avenue. East—Railway Quarters. South—Station Committee Office. West—6th Street. |
| 29. The three petrol and bulk oil installations near Asansol Railway Station, belonging respectively, to Messrs. Caltex, Burmah Shell & Socony, Burdwan district. | Boundaries— A. To the west of the installations of Messrs. Burmah Shell & Caltex: a line 20 yards distant from the surrounding walls and/or fencing. B. To the west of the installation of Messrs. Socony: the surrounding walls and/or fencing itself. C. On all other sides (taking the 3 installations as forming one place): the surrounding wall and the fencing themselves. D. The protected place will include the spaces in between the installations. |
| 30. The Asansol Telephone Exchange, Burdwan district. | Boundaries— The surrounding fence. |
| 31. The Raniganj Telephone Exchange, Burdwan district. | Boundaries— The actual premises. |
| 32. Dunlop Rubber Factory proper, Hooghly. | The Factory proper is bounded on all sides by Company's wall. North—By the Hooghly-Chinsura Waterworks. South—By the Bagdipara Municipal Road. East—By the Hooghly-Tribeni Strand Road. West—By Company's own waste land containing work people's and staff quarters. |
| 33. The Steamer Company's Workshop, Bakarganj. | The Steamer Company's workshop, the boundaries of which are defined below:— North—Racquet Court Road. East—The River. South and West—Raja's Road. |
| 34. Electric Supply Company's Power House (old) at Kumartooly, Dacca. | Cadastral survey plot No. 796 of sheet No. 41 of Dacca town. Boundaries— North—Cadastral survey plot No. 773 of sheet No. 41 of Dacca town. East—Cadastral survey plot No. 797 of sheet No. 41 of Dacca town or Kumartooly Road. South—Cadastral survey plot No. 170 of sheet No. 40 of Dacca town. West—Cadastral survey plot No. 745 of sheet No. 41 of Dacca town. |

| <i>Name of Places.</i> | <i>Particulars of Places.</i> |
|--|--|
| 35. Electric Supply Company's Power House (new), Dacca. | <p>Cadastral survey plot No. 75 of sheet No. 20 of Dacca Town.</p> <p>Boundaries—</p> <p>North—Cadastral survey plot Nos. 70 and 71 of sheet No. 20 of Dacca Town.</p> <p>East—Cadastral survey plot No. 76 of sheet No. 20 of Dacca Town.</p> <p>South—Cadastral survey plot No. 98 of sheet No. 20 of Dacca Town or Abdul Gani Road.</p> <p>West—Cadastral survey plot No. 69 of sheet No. 20 of Dacca Town.</p> |
| 36. Telephone Exchange Post and Telegraph Offices, Dacca. | <p>Cadastral survey plot No. 189 of sheet No. 22 of Dacca Town.</p> <p>Boundaries—</p> <p>North—Cadastral survey plot No. 188 of sheet No. 22 of Dacca Town or Railway staff quarters road.</p> <p>East—Cadastral survey plot No. 190 of sheet No. 22 of Dacca Town or Dak Bungalow Compound.</p> <p>South—Cadastral survey plot No. 206 of sheet No. 22 of Dacca Town.</p> <p>West—Cadastral survey plot Nos. 151 and 152 of sheet No. 20 of Dacca Town.</p> |
| 37. Municipal Waterworks, Dacca. | <p>Cadastral survey plot Nos. 125 to 130, 220 and portions of plot Nos. 629 to 636 of sheet No. 14 of Dacca Town.</p> <p>Boundaries—</p> <p>North—Cadastral survey plot Nos. 124, 131, 76 and 586 of sheet No. 14 of Dacca town (586 is Waterworks Road).</p> <p>East—Cadastral survey plot Nos. 223, 222, 630 and portions of plot Nos. 629 and 636 of sheet No. 14 of Dacca town (plot 222 Kamini Bhusan Rudra's Road).</p> <p>South—Cadastral survey plot Nos. 586 and 627 of sheet No. 14 of Dacca town (plot 586, Waterworks Road).</p> <p>West—Cadastral survey plot Nos. 628, 218, 219 and 131 of sheet No. 14 of Dacca town.</p> |
| 38. Wireless Broadcasting Transmitting Station at mauza Bara Sayek No. 236, police-station Tejgaon, Dacca. | <p>Cadastral survey plot Nos. 55, 56, 57, 59, 58, 51, 209 and 210 of mauza Bara Sayek No. 236.</p> <p>Boundaries—</p> <p>North—Portions of cadastral survey plot Nos. 51, 57, 209 and 210 of Bara Sayek No. 236.</p> <p>East—Portions of cadastral survey plot Nos. 56, 57 and 59 of Bara Sayek No. 236.</p> <p>South—Portion of cadastral survey plot No. 60 of Bara Sayek No. 236 or Mirpur Road.</p> <p>West—Portions of cadastral survey plot Nos. 52, 54 and 55 of Bara Sayek No. 236.</p> |
| 39. Burmah Shell Petrol Storage, Dacca. | <p>Portion of cadastral survey plot No. 217 of sheet No. 22 of Dacca town.</p> <p>Boundaries—</p> <p>North—Portion of cadastral survey plot No. 217 of sheet No. 22 of Dacca town.</p> <p>East—Cadastral survey plot No. 218 of sheet No. 22 of Dacca town.</p> <p>South—Cadastral survey plot No. 424 of sheet No. 22 of Dacca town or Station Road.</p> <p>West—Portion of cadastral survey plot No. 217 of sheet No. 22 of Dacca town.</p> |

| <i>Name of Places.</i> | <i>Particulars of Places.</i> |
|--|---|
| 40. Government Dockyard, Narayanganj, Dacca. | Comprising cadastral survey plot Nos. 7, 8, 42, 43, 44 and 51 and parts of plot Nos. 6, 8, 12, 39 and 50 of mauza Sonakanda, jurisdiction list No. 249. Cadastral survey plot Nos. 1, 2, 4, 5, 6 and 8 and parts of cadastral survey plot No. 3 of mauza Noadha, jurisdiction list No. 250. Cadastral survey plot No. 89 and parts of cadastral survey plot Nos. 84, 85, 88 and 133 of mauza Enatnagar, jurisdiction list No. 257. Cadastral survey plot Nos. 1 and 2 and part of plot No. 18 of Madanganj, jurisdiction list No. 251 and part of the river Lakhya. North—Parts of cadastral survey plot Nos. 50, 6, 9 and 39 of mauza Sonakanda. East—Cadastral survey plot Nos. 12, 39 of mauza Sonakanda and parts of plot Nos. 133, 84, 85, 87, 88, 89 and 90 of mauza Enatnagar. plot No. 9 of mauza Noadha and parts of plot No. 18 of mauza Madanganj. South—Cadastral survey plot No. 3 of mauza Madanganj. West—The river Lakhya. |
| 41. Waterworks, Narayanganj, Dacca. | Comprising on the west bank of the river Lakhya cadastral survey plot No. 7 of mauza Godnail, jurisdiction list No. 205 (Municipal). Boundaries— North—Cadastral survey plot No. 6 of mauza Godnail, jurisdiction list No. 205. East—Cadastral survey plot No. 5 of mauza Godnail, jurisdiction list No. 205. South—Cadastral survey plot No. 8 of mauza Godnail, jurisdiction list No. 205. West—Cadastral survey plot No. 2 (Waterworks Road). On the east bank of the river Lakhya comprising cadastral survey plot No. 54 and parts of cadastral survey plot Nos. 952 and 955 of mauza Madanganj, jurisdiction list No. 251. Boundaries— North—Cadastral survey Nos. 52 and 951 of mauza Madanganj, jurisdiction list No. 251. East—Parts of plot Nos. 952 and 955 of mauza Madanganj, jurisdiction list No. 251. South—Plot Nos. 58, 55 and 56 of mauza Madanganj, jurisdiction list No. 251. West—Plot No. 51 (Wilson Road) of mauza Madanganj, jurisdiction list No. 251. |

| <i>Name of Places.</i> | <i>Particulars of Places.</i> |
|--|--|
| 42. India General Navigation and River Steam Navigation Company, Narayanganj, Dacca. | <p>Dockyard at Sonachora (Dhamgar, jurisdiction list No. 207).</p> <p>Comprising cadastral survey plot Nos. 729, 730, 731, 729/2181, 729/2182, 729/2183, 729/2184, 729/2185, 729/2186, 729/2187, 729/2188, 729/2189, 729/2190, 729/2191, 729/2192, 731/2193, 731/2194, 731/2195, 731/2196, 731/2197, 731/2198, of mauza Dhamgar, jurisdiction list No. 207, locally known as Sonachora.</p> <p>Boundaries—</p> <p>North—The river Lakhya, and plot Nos. 727, 728, 722, 723, 721, 2132, 716 and 715 of mauza Dhamgar, jurisdiction list No. 207.</p> <p>East—Plot Nos. 714, 732, 2199, 2200, 2201, 2202, 2203, 2204 and 2205 of mauza Dhamgar, jurisdiction list No. 207.</p> <p>South—Plot Nos. 814, 815, 816, 817 and 818 of mauza Dhamgar, jurisdiction list No. 207.</p> <p>West—The river Lakhya.</p> |
| 43. Pahartali Workshop, Chittagong. | Its compound wall and fencing. |
| 44. Power House, Chittagong. | Its compound wall and fencing. |
| 45. Railway tank, Chittagong. | |
| 46. Pipe line from Waterworks, Chittagong. | |
| 47. Foy's Scheme, Dam and Valve Tower, Chittagong. | |
| 48. The jetties and warehouses in Chittagong. | |
| 49. The Indo-Burma Petroleum and Burma Oil Company installations at Mohishkhali, Chittagong. | |
| 50. The Patenga Aerodrome, Chittagong. | |
| 51. The railway bridge over the river Meghna between Akhaura and Bhairab Bazar. | |

By order of the Governor,

E. N. BLANDY,

Secy. to the Govt. of Bengal.

GOVERNMENT OF BENGAL

HOME DEPARTMENT.

Political.

NOTIFICATION.

No. 4770P.—5th September 1939.—Whereas the Governor considers it necessary and

expedient to regulate the entry of persons into the areas described in the Schedule hereto annexed;

Now, therefore, in exercise of the power conferred by sub-rule (1) of rule 8 of the Defence of India Rules made under section 2 of the Defence of India Ordinance, 1939 (Ordinance V of 1939), the Governor is pleased to declare each of the said areas to be a protected area.

Schedule.

| Name of areas. | Particulars of areas. |
|---|--|
| (1) Budge-Budge Oil and Petroleum, Areas. Budge-Budge police-station. | <p data-bbox="1114 712 1268 744">Boundaries.</p> <p data-bbox="1114 758 1263 790">Area "A".</p> <p data-bbox="881 800 1511 920">The irregular shaped area lying within the following boundaries, but including the Port Commissioners' road leading from the Grand Trunk Road to the railway siding.</p> <p data-bbox="881 933 1511 1026">North-east—By the bund north-east of the zones containing Tanks Nos. 1, 2 and 3 of the Burmah Shell Oil Company.</p> <p data-bbox="881 1026 1511 1279">South-east—By the railings of the Burmah Shell Oil Company's, The Standard Vacuum Oil Company's and the Indo-Burma Petroleum Company's tank zones abutting in the Grand Trunk Road and extending to the south corner of the zone containing the Standard Vacuum Oil Company's tank No. 7, thence by the south railings of No. 3 tank of the Standard Vacuum Oil Company.</p> <p data-bbox="881 1279 1511 1452">South-west—The south-western bunds of tank No. 3 of the Standard Vacuum Oil Company and tank No. 3 of the Indo-Burma Petroleum Company, thence by the southern bunds of tanks Nos. 25 and 26 of the Burmah Shell Company.</p> <p data-bbox="881 1452 1511 1598">North-west—The railings of the tank zone from No. 1 tank of the Burmah Shell Company at the north corner of the area to tank No. 26 of the Burmah Shell Company at the south-western corner of the area.</p> |
| | Area "B". |
| | The area within the bunds and railings surrounding No. 8 shed and tanks Nos. 27 and 28 of the Burmah Shell Company. |
| | Area "C". |
| | The irregular shaped areas belonging to the following firms (1) Caltex, (2) Burmah Shell Company and (3) Indo-Burma Petroleum Company and lying within the following limits. |
| | The bunds and railings at the northern corner of tank No. 15 of Caltex (India), Ltd., immediately east of the Burning Ghat and Ferry Ghat zone, thence to a point opposite the Ferry Boat Ghat, thence along the bunds and railings alongside the river frontage extending to the south-western corner of the zone in which stands tank No. 1 of the Indo-Burma Petroleum Company, thence the bunds and railings lying south-west of the zones to which stand tanks Nos. 1 and 2 of the Indo-Burma Petroleum Company to a point to where it meets the Port Commissioners' road opposite the western end of the Budge-Budge railway station platform, thence eastwards along the wall the southern corner of the drainage tank, thence along the north-western bund of the drainage tank and the wall demarcating the |

| <i>Name of areas.</i> | <i>Particulars of areas.</i> |
|--|---|
| (2) Mullick Ghat—Unfiltered Water Pumping Station, Calcutta. | eastern boundary of the property of Caltex (India), Ltd., up to the junction of Pyster Road and the Municipal Ferry Road, thence along the railings demarcating the north-eastern boundary of the property of Caltex (India), Ltd. |
| (3) Talla Waterworks, Calcutta. | <p data-bbox="963 567 1102 601"><i>Area "D".</i></p> <p data-bbox="751 609 1318 770">The area lying within the walls and railings demarcating the boundaries of the Standard Vacuum Oil Company's petroleum tank and the petroleum factory zones at the northern end of the Port Commissioners Budge-Budge Petroleum and Oil area.</p> <p data-bbox="751 783 1318 869">(a) The Pumping Station is enclosed by a high wall on all sides and lies between the following limits:—</p> <p data-bbox="756 874 1318 927">North—Calcutta approach to the Howrah Bridge.</p> <p data-bbox="783 932 1262 958">East—New Diversion of Strand Road.</p> <p data-bbox="756 960 1318 1036">South—By private houses lying between the Pumping Station and the compound of the Dock police-station.</p> <p data-bbox="756 1038 1318 1114">West—By wall separating the Pumping Station from the Port Commissioners railway.</p> <p data-bbox="756 1117 1318 1169">(b) The Jetty and "In-take" pipes on river side—</p> <p data-bbox="791 1174 1070 1200">West—River Hooghly.</p> <p data-bbox="791 1203 1086 1229">North—Howrah Bridge.</p> <p data-bbox="791 1231 1086 1257">South—Armenian Ghat.</p> <p data-bbox="791 1260 1142 1286">East—Armenian Ghat Road.</p> <p data-bbox="764 1288 1326 1338">(Police-station—North Division Port Police.)</p> |
| (4) Petrol and Oil Depots—Chetla, Calcutta. | <p data-bbox="764 1343 1334 1531">The area which is irregular in shape is enclosed by walls and railings and lies between the Barrackpore Trunk Road on the west Talla Park Road on the south, Talla Park on the east and the Wireless Station, the "Goenka" Gardens and some huts on the north.</p> <p data-bbox="799 1533 1110 1559">(Police-station—Chitpur.)</p> <p data-bbox="764 1565 1334 1676">The area on Kalighat Road opposite the Kalighat Station Goods sheds. The areas are surrounded on each side by C. I. sheet poling and wire fencing.</p> <p data-bbox="799 1679 1102 1705">(Police-station—Alipore.)</p> |
| (5) Matiabruz Caltex Depot, Calcutta. | <p data-bbox="772 1708 1334 1846">The area is on Circular Garden Reach Road opposite King George's Docks and is surrounded on all sides by a high wall, which separates the area from the adjacent open waste land.</p> <p data-bbox="799 1848 1198 1874">(Police-station—Garden Reach.)</p> |
| (6) The Willingdon Bridge, 24-Parganas district. | <p data-bbox="772 1885 1342 1971">North—The Southern compound boundary wall of the Dakhineswar Kali temple and the temple road.</p> <p data-bbox="799 1973 1046 1999">South—Detia Khal.</p> <p data-bbox="799 2002 1222 2028">East—Dakhineswar temple road.</p> <p data-bbox="799 2031 1142 2057">West—The River Hooghly.</p> |
| (7) Naihati (Jubilee) Bridge, Hooghly. | <p data-bbox="772 2062 1350 2148">North—Plot No. 4190—A ghat owned by the Mutwalli of the Hooghly Imambarah; and Plot No. 4191—Municipal Road.</p> <p data-bbox="772 2150 1350 2202">South—Plot No. 4209—E. I. Railway land (pumping station).</p> <p data-bbox="772 2205 1350 2281">Plot No. 4203—Bastee of Ramkrishna Manna, a tenant under Abanimohan Banerjee and others.</p> <p data-bbox="772 2283 1350 2364">Plot No. 4211—Siddheswar Chakravarty's <i>bhita</i>, a tenant under Abanimohan Banerjee and others.</p> |

| Name of areas. | Particulars of areas. |
|--|---|
| (8) The Naihaty (Jubilee) Bridge, 24-Parganas. | <p>Plot No. 4197—Sital Prosad De's <i>bastu pucca</i> under Mutwalli of the Hooghly Imambarah.</p> <p>Plot No. 4194—Manmotha Nath Ghose's <i>bastu</i> under Sachindra Kumar Bandyopadhaya of Kapasdanga under the Mutwalli.</p> <p>East—The Hooghly river.</p> <p>West—E. I. Railway line.</p> <p>The Railway embankment numbered plots 4192, 4193 and 4247.</p> <p>North—The brick-field and the brick-field land of S. L. Mukherjee of 185, Shibpur Road, Howrah.</p> <p>South—Ram Kamal Sen Road and the Shib Temple of Narain Giri.</p> <p>East—Patterson Road.</p> <p>West—Hooghly River.</p> |
| (9) Willingdon Bridge, Howrah district. | <p>The area consisting of the two tracts and the railway line from the barriers at the western extremity eastwards to a distance of half the extent of the bridge.</p> |
| (10) Peelkhana with Cantonment, Dacca. | <p>Cadastral survey plots Nos. 1 to 19, 21 to 37, 40 to 82, 85 to 87 and part of plot No. 39 of Nuton Poltoner line No. 250.</p> <p>North—Mauzas Shibpur No. 254 and Idgah No. 252.</p> <p>East—Mauza Dhanmondai No. 251 and cadastral survey plots Nos. 179, 180, 182, 184, 38, 40, 222, 226, 228, 229, 231 and 232 of Nuton Poltoner line No. 250.</p> <p>South—Cadastral survey plots Nos. 83 and 84 of Nuton Poltoner line 250.</p> <p>West—Cadastral survey plots Nos. 161, 173, 174 (Rairbazar Road) of Nuton Poltoner line No. 250 and mauzas Bir Banda Kana No. 249 and Raj Mohal No. 248.</p> |
| (11) Police line, Lalbag, including the thana compound, Dacca. | <p>Cadastral survey plots Nos. 373 to 377, 379 of sheet No. 10 of Dacca town and cadastral survey plots Nos. 125 and 127 of sheet No. 9 of Dacca town.</p> <p>North—Cadastral survey plots Nos. 378 and 359 of sheet No. 10 of Dacca town or Lalbag Road.</p> <p>East—Cadastral survey plots Nos. 79 of sheet No. 13, 1 and 6 of sheet No. 14 of Saestakhan's Road and cadastral survey plot No. 378 of sheet No. 10 of Dacca.</p> <p>South—Cadastral survey plots Nos. 150, 155, 119, 157, 128 to 133, 139, 140 and 144 to 146 of sheet No. 9 of Dacca town.</p> <p>West—Cadastral survey plots Nos. 121 to 124 of sheet No. 9 and cadastral survey plots Nos. 360 to 368, 370 to 372 of sheet No. 10 of Dacca town.</p> |
| (12) Aerodrome at Dhanmondai No. 251, Dacca. | <p>Cadastral survey plots Nos. 455, 456, 468 and portions of cadastral survey plots Nos. 454, 466, 458 and 457 of mauza Dhanmondai No. 251.</p> <p>North—Mauza Idgah No. 252, cadastral survey plot No. 109 and portion of plot No. 454 of Dhanmondai No. 251.</p> <p>East—Cadastral survey plots Nos. 448 (Mirpur Road), 453, 124, 121, 749, 114 and portions of plot No. 454 of Dhanmondai No. 251.</p> <p>South—Cadastral survey plots Nos. 768, 532, 534, 521, 520, 518, 517, 519, 515 and portions of plots Nos. 457, 558 and 466 of Dhanmondai No. 251.</p> <p>West—Cadastral survey plots Nos. 759, 493, 485, 471, 470, 469 of mauza Dhanmondai and mauza Idgah.</p> |

| <i>Name of areas.</i> | <i>Particulars of areas.</i> |
|--|---|
| (13) The Bridge across the river Meghna between Bhairab Bazar in Mymensingh district and Akaura in Tippera district. | North—Duke Road. East—The Hooghly River, Coal Depots. South—Shalimar Road and Shalimar Works. West—Shalimar Road. |
| (14) B. N. Railway Shed at Shalimar, police-station Shibpur, Howrah. | The whole of the land which is in the possession of the Indian Iron and Steel Company, the Steel Corporation of Bengal and the Indian Standard Wagon Company. |
| (15) Burnpur in Asansol subdivision of Burdwan district. | Portions of villages Uttar Pahartali No. 4, lot Pahartali No. 5 and Dakshin Pahartali No. 6 of police-station Double Moorings, district Chittagong. Bounded on the north by a portion of the southern boundary of police-station Panchalaish along Khulsi road and a straight line from the point where that road and the police-station boundary are separated to the north-east corner of the <i>pucca</i> bund of the Railway Lake in Uttar Pahartali No. 4, and thence to the Railway main line about one mile south of the point where Khulsi road meets the Railway Line. |
| (16) Pahartali, Chittagong. | Portions of villages Maderbari No. 16, Goshaldenga No. 17, Nalsa No. 18, Madhya Halisahar No. 10, Dakshin Halisahar No. 19, Uttar Patenga No. 20, Purba Patenga No. 21, Dakshin Patenga No. 22 of police-station Double Moorings, and a portion of the river Karnaphuli falling within the boundaries of police-stations Double Moorings, Patiya and Anwara, district Chittagong. Bounded on the north by Darogahat Road, Maderbani Road, Strand Road, northern boundary of village Nalsa No. 18 and a straight line from the extremity of the Strand Road to a point on Halisahar Road where it meets the northern boundary of village Dakshin Halisahar, on the south by a straight line from a point where the common boundary of police-stations Patiya and Anwara meets the southern bank of the river Karnaphuli to the southern extremity of Dakshin Patenga village road, on the east by the southern bank of the river Karnaphuli and a straight line along the common boundary of police-station Double Moorings and Patiya from a point where Darogahat Road meets the Sadarghat Road to the southern bank of the Karnaphuli and on the west by Patenga and Halisahar village roads. |
| (17) Chittagong Port and Aerodrome. | Including the King George VI Bridge over River Meghna and the approaches thereto. |
| (18) Ashuganj, district Tippera, and Mymensingh. | |

By order of the Governor,

E. N. BLANDY,
Secy. to the Govt. of Bengal.

GOVERNMENT OF BENGAL

HOME DEPARTMENT.

Political.

NOTIFICATIONS.

No. 4771P.—5th September 1939.—In exercise of the power conferred by sub-section (5) of section 2 of the Defence of India Ordinance, 1939 (Ordinance V of 1939), the Governor is pleased to direct that the powers conferred upon the Provincial Government by rule 12 of the Defence of India Rules shall, in the areas specified in column 1 below, be exercised by the officers respectively specified opposite each such area in column 2 below:—

| 1. | 2. |
|---|--|
| <i>Areas.</i> | <i>Officers.</i> |
| The town of Calcutta as defined in the Calcutta Police Act, 1866, together with the suburbs of Calcutta as defined by notification under section 1 of the Calcutta Suburban Police Act, 1866. | The Commissioner of Police. |
| Each district of Bengal excluding the suburbs of Calcutta. | The District Magistrate of the district. |

No. 4772P.—5th September 1939.—In exercise of the power conferred by sub-section (5) of section 2 of the Defence of India Ordinance, 1939 (Ordinance V of 1939), the Governor is pleased to direct that the powers conferred upon the Provincial Government by sub-rule (2) of rule 26 of the Defence of India Rules shall, in the areas specified in column 1 below, be exercised by the officers specified respectively opposite each such area in column 2 below:—

| 1. | 2. |
|---|--|
| <i>Areas.</i> | <i>Officers.</i> |
| The town of Calcutta as defined in the Calcutta Police Act, 1866, together with the suburbs of Calcutta as defined by notification under section 1 of the Calcutta Suburban Police Act, 1866. | The Commissioner of Police. |
| Each district of Bengal excluding the suburbs of Calcutta. | The District Magistrate of the district. |

No. 4773P.—5th September 1939.—In exercise of the powers conferred by sub-section (5) of section 2 of the Defence of India Ordinance, 1939 (Ordinance V of 1939), the Governor is pleased to direct that the powers conferred upon the Provincial Government by rule 27 of the Defence of India Rules shall, within their respective jurisdictions, be exercised by the following officers, namely:—

- (1) The Commissioner of Police, Calcutta.
- (2) All Police Officers holding the rank of Deputy Commissioner of Police.
- (3) All Police Officers of or above the rank of Superintendent of Police.

No. 4774P.—5th September 1939.—In exercise of the power conferred by sub-rule (1) of rule 126 of the Defence of India Rules, made under section 2 of the Defence of India Ordinance, 1939 (Ordinance V of 1939), the Governor is pleased to direct that the following persons are hereby empowered to exercise, within their respective jurisdictions, the powers referred to in clauses (a) and (b) of the said sub-rule, namely—

- (1) The Commissioner of Police, Calcutta.
- (2) All Police Officers holding the rank of Deputy Commissioners of Police.
- (3) All Police Officers of or above the rank of Superintendent of Police.
- (4) All District Magistrates and Deputy Commissioners of districts.

No. 4775P.—5th September 1939.—In pursuance of the provisions of sub-rule (2) of rule 129 of the Defence of India Rules made under section 2 of the Defence of India Ordinance, 1939 (Ordinance V of 1939), the Governor is pleased by general order to specify below the custody to which persons arrested under the said rule shall be committed:—

The custody of the Superintendent of the District Jail or Sub-Jail—In the case of persons arrested in any district.

The custody of the Superintendent of the Presidency Jail or Alipore Jail—In the case of persons arrested in Calcutta.

No. 4782P.—5th September 1939.—In exercise of the powers conferred by rules 6, 8 and 9 of the Defence of India Rules made under section 2 of the Defence of India Ordinance, 1939 (Ordinance V of 1939), the Governor is pleased to make the following orders for controlling and regulating the admission of persons to a place or area declared by the Provincial Government to be a protected place or a protected area and the conduct of persons therein, namely:—

1. These orders may be called the Bengal Protected Places and Protected Areas Orders, 1939.

2. In these orders, unless there is anything repugnant in the subject or context—

“District Magistrate” includes the Commissioner of Police in Calcutta.

3. (1) When a place or area has been declared to be a protected place or a protected area, if in the opinion of the District Magistrate, it is necessary or expedient for purposes connected with the operation of His Majesty's forces, the defence of British India, the prevention of interference with any measures taken under the Ordinance, or under any rules made thereunder, or the public order, safety or interest, he may, by order in writing, prohibit any person from entering, or remaining in, the said place or area without a permit granted by, and unless he complies with such conditions as may be imposed by, any authority specified in the order, and every such person shall comply with such order.

(2) An order made under sub-paragraph (1) shall be served on the person in respect of whom it is made in the manner provided in section 134 of the Code of Criminal Procedure, 1898 (Act V of 1898).

4. (a) In any place or area which has been declared to be a protected place or a protected area any person in charge of any vehicle or animal or of any class of vehicle or animal specified by order in writing by the District Magistrate, and all persons, or any class of persons specified by order in writing by the District Magistrate, shall comply with such directions as the District Magistrate may, by order in writing, give for the purpose of—

prohibiting or controlling on any public thoroughfare the movements of such vehicle, animal or person, or class of such vehicles, animals or persons, as the case may be;

(b) any person, or class of persons, specified by order in writing by the District Magistrate, shall—

- (i) carry such documentary evidence of identity as may be specified in the order;
- (ii) notify his or their residence and any change of residence to such authority as may be specified in the order;
- (iii) report himself or themselves to the police in such manner and at such periods as may be so specified;
- (iv) reside or remain in any area so specified;
- (v) not enter, reside or remain in any area so specified;
- (vi) leave, and not return to, any area so specified;
- (vii) conduct himself or themselves in such manner, abstain from such acts, or take such order with any property in his or their possession, as may be so specified.

No. 4783P.—5th September 1939.—In exercise of the power conferred by sub-rule (1) of rule 56 of the Defence of India Rules made under section 2 of the Defence of India Ordinance, 1939 (Ordinance V of 1939), the Governor is pleased to direct that:—

(1) No public procession, meeting or assembly shall be held for the furtherance or discussion of any subject which is likely to affect prejudicially the public safety, the defence of British India, or the public order and tranquillity.

(2) No public procession, meeting or assembly at which there is likely to be any discussion of any subject which may affect the public safety, the defence of British India, or the public order and tranquillity shall be held—

- (a) unless written notice of the intention to hold such procession, meeting or assembly, and of the time and place at which it is proposed to hold such procession, meeting or assembly, has been given to the District Magistrate or Commissioner of Police, Calcutta, as the case may be, at least three days previously, and
- (b) unless permission to hold such procession, meeting or assembly has been obtained in writing from the District Magistrate or Commissioner of Police, Calcutta, as the case may be.

(3) For the purposes of this order any procession, meeting or assembly which is open to the public or to any class or portion of the public, whether held in a public or a private place and whether admission thereto is restricted by the issue of tickets or otherwise, shall be deemed to be a public procession, meeting or assembly, as the case may be.

(4) The District Magistrate or Commissioner of Police, Calcutta, as the case may be, may, when granting permission for the holding of any procession, meeting or assembly, impose such conditions as he thinks fit.

(5) The District Magistrate, the Commissioner of Police, Calcutta, and any Magistrate of the first class authorized by the District Magistrate in this behalf, shall have power by order in writing, to depute one or more Police Officers, not being below the rank of head constable in the Bengal Police or Assistant Sub-Inspector in the Calcutta Police, or other person to attend any public procession, meeting or assembly, for the purpose of causing a report to be taken of the proceedings.

(6) Nothing in this notification shall apply to any public meeting held under any statutory or other express legal authority or to public meetings convened by a Sheriff or to any public meeting or class of public meetings exempted for that purpose by the District Magistrate or the Commissioner of Police, Calcutta, as the case may be, by general or special order.

(7) This order shall remain in force for a period of six months from the date of this notification.

No. 4784P.—5th September 1939.—In exercise of the powers conferred by rule 54 of the Defence of India Rules, made under section 2 of the Defence of India Ordinance, 1939 (Ordinance V of 1939), read with sub-section (5) of section 2 of the said Ordinance, the Governor is pleased to direct that the Commissioner of Police or the District Magistrate, as the case may be, shall have power, within their respective jurisdictions—

- (a) to prohibit the carrying in public places of arms, articles capable of being used as arms, or the carrying or possession of arms, ammunition or explosive substances;
- (b) to grant exemptions from the operation of clause (a) of this order; and
- (c) to direct that any person having in his possession any arms, ammunition or explosive substances or articles capable of being used as arms, shall keep the same in a secure place approved by the Commissioner of Police or the District Magistrate, as the case may be, or remove them to any place specified in the direction given:

Provided that this order shall not apply in the case of members of His Majesty's Forces, members of the Police Force and other Government Forces whose equipment includes firearms.

No. 4776P.—5th September 1939.—The following forms which may be utilised under the Defence of India Ordinance, 1939 (Ordinance V of 1939), are published for the information of officers concerned:—

Order of Commissioner of Police, Calcutta, District Magistrate restraining a person under rule 26 of the Defence of India Rules made under section 2 of the Defence of India Ordinance, 1939.

WHEREAS I am satisfied that there are reasonable grounds for believing that.....
.....
son of.....
by caste....., of village.....
police-station....., in the district of
....., has acted, is acting, or is about to act in a manner prejudicial to public order;

Now, therefore, in exercise of the power conferred by sub-rule (2) of rule 26 of the Defence of India Rules made under section 2 of the Defence of India Ordinance, 1939, which has been delegated to me under sub-section (5) of section 2 of the said Ordinance, I hereby make the following order, namely,—

Order.

(Name).....
shall not enter, reside or remain in the area comprised in the following limits, namely,.....
.....
shall reside and remain in the area comprised in the following limits, namely,.....
.....
and shall notify his movements to.....
shall be permitted to attend his office during the hours of.....
.....but shall not associate or communicate with other persons and shall not take part in the dissemination of news or propagation of opinions and shall not be in possession of (any article to be specified).....
and shall be required to execute a bond of Rs.....
for the due performance of..... the provisions of this order.
as an alternative to the enforcement of

This order shall be in force for a period of.....

Commissioner of Police, Calcutta.
District Magistrate.

Order in writing committing to custody.

To

The Superintendent of the Jail at.....

WHEREAS in exercise of the powers conferred by sub-rule (1) of rule 129 of the Defence of India Rules made under section 2 of the Defence of India Ordinance, 1939, I have arrested....., son of....., police-station....., district....., with a view to preventing him from acting in any manner prejudicial to the public safety.

And whereas under sub-rule (2) of rule 129 of the said rules I am empowered to commit the said....., to custody;

This is to authorise and require you, the said Superintendent, to receive the said.....into your custody in the said Jail, together with this order, and him safely there to keep until the receipt by you of further orders concerning him.

Designation.....

This.....day of.....19.....

Order extending period of custody.

To

The Superintendent of the.....

WHEREAS.....was arrested under rule 129 of the Defence of India Rules made under section 2 of the Defence of India Ordinance, 1939, and was committed to custody, for a period not exceeding fifteen days until the.....of.....

In exercise of the powers conferred by sub-rule (2) of rule 129 of the said Rules, the Governor is pleased to direct that the said.....be detained in custody for a further period of 45 days from the date of expiry of the aforesaid order.

This is to authorise and require you to hold the said.....in the said Jail until the.....day of.....unless the orders of the Provincial Government be received in the meantime.

By order of the Governor,

Secretary to the Govt. of Bengal.

This.....day of.....19.....

By order of the Governor,

E. N. BLANDY,
Secy. to the Govt. of Bengal.

GOVERNMENT OF BENGAL

HOME DEPARTMENT.

Political.

NOTIFICATION.

No. 4796P.—6th September 1939. — The following from the *Gazette of India, Extraordinary*, dated Sunday, the 3rd September 1939, is published for general information.

E. N. BLANDY,
Chief Secy. to the Govt. of Bengal.

GOVERNMENT OF INDIA

DEFENCE CO-ORDINATION
DEPARTMENT.

NOTIFICATIONS.

Simla, the 3rd September 1939.

No. 221-M. — The following Proclamation by His Excellency the Governor General, dated the 3rd September 1939, is published for general information:—

PROCLAMATION.

In pursuance of sub-section (1) of section 102 of the Government of India Act, 1935, I, Victor Alexander John, Marquess of Linlithgow, Governor General of India, by this Proclamation declare that a grave emergency exists whereby the security of India is threatened by war.

No. 223-M. — The following Proclamation by His Excellency the Governor General, dated the 3rd September 1939, is published for general information:—

“I, Victor Alexander John, Marquess of Linlithgow, Governor General of India and ex-officio Vice-Admiral therein, being satisfied thereof by information received by me, do hereby proclaim that war has broken out between His Majesty and Germany.”

A. DEC. WILLIAMS,
Secy. to the Govt. of India.

GOVERNMENT OF BENGAL

HOME DEPARTMENT.

Political.

NOTIFICATION.

No. 4797P.—6th September 1939.—The following from the *Gazette of India, Extraordinary*, dated Monday, the 4th September 1939, is published for general information.

E. N. BLANDY,
Chief Secy. to the Govt. of Bengal.

GOVERNMENT OF INDIA

DEFENCE DEPARTMENT.

Simla, the 4th September 1939.

No. I/I.T.F.—Whereas in the opinion of the Governor General in Council, an emergency has arisen which renders it necessary to support or supplement His Majesty's Regular Forces in India.

Now, therefore, in pursuance of clause (b) of sub-section (2) of section 9 of the Indian Territorial Force Act, 1920 (XLVIII of 1920), the Governor General in Council is pleased to direct that the following units of the Indian Territorial Force shall be embodied with effect from the fourth day of September 1939:—

- 11th Battalion, 1st Punjab Regiment.
- 11th Battalion, 4th Bombay Grenadiers.
- 11th Battalion, 5th Mahratta Light Infantry.
- 11th Battalion, 6th Rajputana Rifles.
- 11th Battalion, 7th Rajput Regiment.
- 11th Battalion, 9th Jat Regiment.
- 11th Battalion, 12th Frontier Force Regiment.
- 11th Battalion, 13th Frontier Force Rifles.
- 11th Battalion, 14th Punjab Regiment.
- 11th Battalion, 15th Punjab Regiment.
- 11th Battalion, 17th Dogra Regiment.
- 11th Battalion, 18th Royal Garhwal Rifles.
- 11th Madras Battalion.

C. MACI. G. OGILVIE,
Secy. to the Govt. of India.